

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 445**

**CA/442/ND/2021 IN CP.No/54/ND/2014**

**IN THE MATTER OF:**

Sh. Dharendra Pratap Singh	...	Applicant
Versus		
M/s. Dook Consulting Services Pvt. ltd.	...	Respondent

**Under Section 397-398.**

**Order delivered on 30.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Renotified to 11.06.2024

**Sd/-**  
**(Court Officer)**